

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/70(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	CONSOLIDATED SHIPPING LINE INDIA PRIVATE LIMITED VS SUPREME & COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Sonal Shah, Adv.] For the Operational Creditor
Mr. Aniket Chaudhury, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Corporate Debtor
Mr. Arkodeb Sinha, Adv.]
Mr. Mainak Biswas, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. List this matter before regular Bench on **13.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**